

FAX : 0532-2400149

REGISTERED / AD

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 17/10/2017

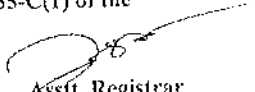
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/71258/2017-SM[BR] dated 16/10/2017

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	E/1358/2009	117/7, Sarvodaya Nagar, Kanpur 208005.

	Name and Address of Respondent
2	STERLING MACHINE TOOLS B-13, FOUNDRY NAGAR, AGRA (U.P.),

Copy To

3 Bar Association, CESTAT, Allahabad

4 Director Publications, Customs, Excise. I.P. Estate, Delhi

5 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, Opp ICICI Bank of Defence Colony New Delhi-3

6 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

7 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

8 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

9 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

10 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

11 The ICAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

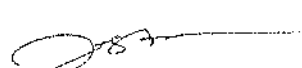
12 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD Ground, Near Karkardooma Court, Delhi-110032

13 C.D.R.

14 Office Copy

15 Second Folder Copy

16 Guard File


Asstt. Registrar

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
REGIONAL BENCH : ALLAHABAD
COURT No. I

APPEAL No. E/1358/2009-EX[SM]

(Arising out of Order-in-Appeal No. 45-CE/APPL/KN/2009 dated
13/03/2009 passed by Commissioner of Central Excise & Customs
(Appeals), Kanpur)

Commissioner, Customs & Central Excise, Kanpur

Appellant

Vs.

M/s Sterling Machine Tools

Respondent

Appearance:

Shri Pradeep Kumar Dubey (Supdt) AR
Absent On Call

for Appellant
for Respondent

CORAM:

Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

Date of Hearing : 16/10/2017
Date of Decision : 16/10/2017

FINAL ORDER NO.: 71252/2017.....

Per: Anil G. Shakkarwar



The present appeal is filed by the Revenue against Order-in-
Appeal No. 45-CE/APPL/KN/2009 dated 13.03.2009 passed by
Commissioner of Central Excise & Customs (Appeals), Kanpur.

2. Heard the learned AR for Revenue.
3. Appeal is dismissed under the Litigation Policy, as the
amount in dispute is less than Rs. 10 lakhs.

(Dictated and pronounced in Court)

-Sd/-

(ANIL G. SHAKKARWAR)
Member (TECHNICAL)

Ankit

प्रमाणित प्रति/Certified True Copy/

31/10/17
राजकान्त प्रदीप/Asstt. Registrar
राजकान्त प्रदीप, उपायुक्त एवं सहायक
अधीक्षक (C.E.S.T.A.T.)
32, गुरुदास, गार्ड, कलकत्ता-211001
32, M. G. MARG, ALAHABAD-211001